

**News-Item captioned "Asiad Hotel Bubble"**

1998. SHRI PIUS TIRKEY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether his attention has been drawn to the article published in 'Indian Express' dated 11th July, 1981 under the caption "The Asiad Hotel Bubble";

(b) if so, what are the complete facts, in detail; and

(c) what is the Government's policy to meet the requirements of hotels required during the Asian Games?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) Yes, Sir.

(b) The article says that instead of being evenly distributed throughout the country, the construction of hotels is being concentrated in New Delhi and that also in the higher star category. This is based on the presumption that there are only 42 new approved hotel projects with 2951 rooms in the country. The actual position is that there are in all 151 such hotel projects with 12,186 rooms spread in different parts of the country. These hotel projects have been planned for different star categories ranging from 1-star to 5-star.

In the Public Sector, India Tourism Development Corporation has plans to set up several hotels of the 3-star category in different parts of the country. Besides, the I.T.D.C. is expanding some of its Travellers' Lodges. The Department of Tourism is also putting up inexpensive accommodation in the form of Tourist/Youth Hostels. Further, with a view to provide low-budget facilities for domestic tourism, a Society called Bhartiya Yatri Avas Vikas Samiti has been registered under the Societies Registration Act 1860 to encourage construction/management and maintenance of Dharamshalas/Sarais/Musafir Khanas.

In so far as New Delhi is concerned, the construction of higher star category hotels has been taken up to meet the hotel accommodation requirements of delegates and visitors to the Asian Games 1982. The Study Group set up for the purpose has assessed that 2500 additional hotel rooms of the 4 or 5 star category would be required in connection with the Games. However, there are two I.T.D.C. hotels of lower categories which were already under construction and are nearing completion viz. 300-room 3-star hotel Kanishka and 527 room Ashok Yatri Niwas which is for the budget tourists

(c) Keeping the above figures of additional hotel rooms requirement in mind, the Steering Committee has approved the following 10 hotel projects for the Asian Games.

S. No.	Name of Hotel	No. of rooms
1	Hotel Kautilya (I.T.D.C.)	300
2	Sardar Patel Marg (DDA/NDMC/Taj Group)	500 (only 200 rooms expected to be ready for the Games)
3	Bhikaji Cama Place (Asian Hotels Ltd.)	500 (only 300 rooms expected to be ready for the Games)
4	Surya International Hotel (New Friends Colony)	258
5	Siddharth Intercontinental Hotels (India) Ltd. (Vasant Vihar)	156

S. No.	Name of Hotel	No. of rooms
6	Centaur Hotel (H.C.I.)	400 (only 200 rooms expected to be ready for the Games)
7	Maurya Sheraton (expansion)	122
8	Narendra Place (Northern Enterprises Corporation Pvt. Ltd)	231 (only 100 rooms expected to be ready for the Games)
9	Barakhamba Road (M/s. Delhi Automobiles Pvt. Ltd.)	500 (only 100 rooms expected to be ready for the Games)
10	Windsor Place [M/s. Pure Drinks (New Delhi) Ltd.]	500 (only 100 rooms expected to be ready for the Games)
		3467 (out of which 1836 rooms expected to be ready for the Games).

**Committee on advance Licensing Scheme**

1999. SHRI B. V. DESAI: Will the Minister of COMMERCE be pleased to state:

(a) whether a high powered committee headed by the Export Commissioner is reviewing the advance licensing scheme with a view to identify the possible scope for its misuse and submit its report by the end of September;

(b) if so, whether the main purpose of appointing the Export Committee was that the Union Government are keen to see the advance licensing scheme to serve as a real export booster;

(c) if so, whether the panel has submitted its report to Government;

(d) if so, the main features of the same; and

(e) if not by what time the same would be received?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):

(a) and (b). A Study Team has been appointed headed by the Export Com-

missioner, to evaluate the working of the scheme so far and determine the cases in which there has been default in fulfilling to export obligations and action taken. The Study Team may also recommend measures for streamlining and ensuring timely follow-up action to fulfil export obligations.

(c) Not yet.

(d) Does not arise.

(e) The Committee is expected to submit its report by the end of September, 1981.

**Proposal to enforce compulsory quality control of finished leather exports**

2000. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are thinking of enforcing compulsory quality control on finished leather exports;

(b) whether, as a result, the problems of quality in leather exports would not be referred to the Central Leather Research Institute or the Leather Export Promotion Council; and

(c) if so, the reasons for Government's decision in the matter?